

skilling 56.54 million persons over a period of 10 years at a total cost of Rs. 1013.08 crore have been approved by the Corporation out of which a sum of Rs. 115.48 crore has been disbursed upto 28th July 2011.

Decline of employment rate during Eleventh Plan

†437. SHRI UPENDRA KUSHWAHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that during Eleventh Five Year Plan employment rate has declined to 39.2 per cent from 42 per cent;

(b) whether it is also a fact that during the said period we have logged far behind the target of providing employment to five crores people; and

(c) if the replies to the above questions are in affirmative the action being taken by the Government to deal with the above problems?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Reliable estimates of employment and unemployment are obtained through quinquennial labour force surveys conducted by National Sample Survey Office. Last such survey was conducted during 2009-10. As per the results of the latest two surveys, employment rate (Worker Population Ratio) has declined to 39.2 percent in 2009-10 from 42 percent in 2004-05.

(b) As against the target of creation of 58 million additional job opportunities during the Eleventh Plan, about 20 million job opportunities on current daily status were created during 2004-05 to 2009-10.

(c) Government of India has been making continuous efforts through normal growth process and by implementing various employment generation schemes such as, Swarana Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation Programme (PMEGP); Swarnajayanti Gram Swarozgar Yojana (SGSY) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) besides entrepreneurial development programmes run by Ministry of Micro, Small & Medium Enterprises.

Scarcity of employment opportunities in towns adjoining Delhi

†438. SHRI NARENDER KUMAR KASHYAP: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that a large number of people from adjoining cities frequently visit Delhi in connection with employment;

(b) whether it is also a fact that scarcity of employment opportunities in these cities is the reason behind this phenomenon;

(c) whether any proposal to open Central Government offices in these cities to provide employment to these people is under consideration; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) Ministry of Labour & Employment has not conducted any study regarding large number of people from adjoining cities frequently visiting Delhi in connection with employment and also the fact that scarcity of employment opportunities in these cities is the reason behind this phenomenon.

(c) and (d) Central Government Offices are opened based on requirements of carrying out and implementing various Central Government policies, plans & projects etc. However, there is no proposal to set up Central Government Offices in such cities to provide employment to people. But Government of India is implementing various employment generation and poverty alleviation programmes in both rural and urban areas of the country, including adjoining cities of Delhi, to increase employment opportunities, such as, Swarnjayanti Gram Swarozgar Yojana (SGSY); Swarna Jayanti Shahari Rozgar Yojana (SJSRY); Prime Minister's Employment Generation Programme (PMEGP) & Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA). SGSY has been restructured as the National Rural Livelihood Mission to make it universal in application, focused in approach and time bound for poverty eradication by 2014-15.

Survey of Peeragarhi industrial areas in Delhi regarding safety

439. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether studies and survey are undertaken by Directorate General Factory Advice Services and Labour Institute (DGFASLI) and Labour Ministry to ascertain status of working conditions and standards of safety in selected group of industries; and

(b) if so, whether such a study and survey is being conducted in Peeragarhi Industrial area in West Delhi where number of multifatal accidents have occurred?